

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3321

ANSWERED ON:10.08.2015

Public Procurement Policy

Kher Smt. Kirron;Patil Shri A.T. (Nana);Rai Shri Prem Das;Raj Dr. Udit

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has a Public Procurement Policy for Micro, Small and Medium Enterprises (MSMEs) under which a minimum share of 20 per cent of the total purchases made by Central Ministries/Departments/PSUs has been reserved for MSMEs;
- (b) if so, the details thereof including the percentage of total procurements made from the MSMEs and SC/ST/OBC owned MSMEs during the current year;
- (c) whether the same policy is applicable to the companies having foreign direct investment in retail sector and if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken by the Government to enforce proper implementation of the said policy in the country?

Answer

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI KALRAJ MISHRA)

(a): Yes, Madam.

(b): The procurement details for the current financial year i.e. 2015-16 is not available.

(c): The Public Procurement Policy for Micro and Small Enterprises (MSEs) Order 2012, as implemented by the Ministry of MSME is applicable to all Central Ministries/ Departments/CPSUs and they are mandated to procure the requirements as per the norms laid down in the Policy from registered MSEs.

(d): The steps taken by the Government to enforce proper implementation of Policy include:-

- i. Organizing Vendor Development Programmes (VDP).
- ii. Grievance Cell and created web enable platform for redressal of grievances.
- iii. Penalty Provision for CPSUs for non compliance of Public Procurement Policy.
- iv. One to one meetings with different CPSUs/Railway Board etc.